

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.03.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 91/2024 For Condone Delay IA No. 256/2024 Delay in refiling IA No. 258/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Mr. Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
2	Comp App (AT) (CH) (Ins) No. 92/2024	Regional Provident Fund Comissioner- II, Employees' Provident Fund Organization, Regional Office Royapettah Vs M/s. R A Samy Trading Pvt. Ltd. Rep by its Liquidator, Ashok Velamuri Seshadri	Mr. MS Viswanathan	
3	Comp App (AT) (CH) No. 02/2024 For Condone Delay IA No. 51/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan For Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia

5	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 67/2023 For Exemption IA No. 855/2023 For Direction IA No. 1393/2023	Dayanand Agarwal & 5 Ors. Vs Mr. Ramesh Kumar Agarwal & 12 Ors.	Mr. B Sarath Babu	Mr. TK Bhaskar- R1, R3
7	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
8	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
9	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 274/2021 (CA (AT) No. 50/2020)	Mr. Shankar Subramanya Bhat & Anr Vs Star Cable Infonet Systems Pvt Ltd & 6 Ors.	Ms. Vishakha Gupta	
11	Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Indra Marshal Power Pvt. Ltd Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
12	Comp App (AT) (CH) No. 97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	Mr. Y Suryanarayana- R1
13	Comp App (AT) (CH) No. 100/2023 For Condone Delay IA No. 1264/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
14	Comp App (AT) (CH) No. 113/2023 For Stay IA No. 1389/2023 For Urgent listing IA No. 1388/2023	Geometrix Laser Solutions Pvt Ltd Vs Dr BVS Lakshmi & Anr.	Mr. Amir Bavani	
15	Comp App (AT) (CH) No. 116/2023	S John Rose Vs The Tamilnadu Mercantile Bank Ltd & Anr.	Mr. T Sathiyamoorthy	
16	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. KR Jinan	Mr. PS Ganesh- R1
17	Comp App (AT) (CH) (Ins) No. 443/2023	M/s Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran

18	Review Appln No. 02/2024 in Comp App (AT) (CH) (Ins) No. 302/2021	V Venkata Sivakumar Vs M/s. Kineta Global Limited & 9 Ors.	Mr. V Venkata Sivakumar	Mr. Varun Srinivasan- R2-R7 Mr. J Manivannan- R8
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
20	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors WITH	M/s Ramani and Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu- R5
21	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2
22	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
23	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional for Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	Mr. NP Vijaykumar

24	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
25	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mylsamy- R1, R3-R8
26	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
27	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana Mr. Kalyan Jhabakh
28	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Mr. Siddhartha Sharma	Mr. Kaustav Saha- R5
29	Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair- R1, R2-R7 SVJS Associates R8, R10
30	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022 For Urgent Interim Relief IA No. 1408/2023	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
31	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6

	For Stay IA No. 729/2022 Interim Relief IA No. 330/2023 Contempt Case No. 7/2023 Urgent Interim Relief IA No. 1409/2023	WITH		Mr. N.P. Vijaykumar R8 Mr. Sri Ram VenkatavaradanR9 Mr. AR Ramanathan- R10
32	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022 Urgent Interim Relief IA No. 1410/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
33	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 & 1188/2023 Delay in refiling IA No.637/2023 For Urgent Hearing IA No. 653/2023 Urgent Interim Relief IA No. 1411/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram VenkatavaradanR8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant- R10
34	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 & 1190/2023 Urgent Interim relief IA No. 654/2023 Urgent Interim Relief IA No. 1412/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7

35	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs M/s Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Ms. Ananda Gomathy-R1 Ms. Lakshmi Menon-R2
36	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	
37	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
38	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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